GENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex, Indiranagar, Bangalore-560 038

Dated: - 20 APR 1994

APPLICATION NUMBER: 826 of 1993.

APPLICANTS:

RESPONDENTS:

Sri.M.V.Ramesh

Secretary, M/o. Defence, N. Delhi & Other. v/s.

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1. Sri.B.S.Umesh, Advocate, No.306(12), Subedarchathram Road, Gandhinagar, Bangalore-9.

M/s.A.Santhosh Raj and Associates.Advocates, No.16, Hospital Road, Shivajinagar, Bangalore-1.

Subject:- Forwarding of copies of the Orders passed by the Central administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/ STAY ORDER/INTERIM ORDER/, passed by this Tribunal in the above mentioned application(s) on 07-04-1994.

Issued or

JUDICIAL BRANCHES.

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CENTRAL ADMINISTRATIVE TRIBUNAL: BANGALORE BENCH ORIGINAL APPLICATION NUMBER 826 OF 1993

FRIDAY THIS THE 7TH DAY OF APRIL, 1994.

Mr.Justice P.K.Shyamsundar, ... Vice-Chairman.
Mr.T.V.Ramanan, ... Member(A)

M.V.Ramesh, C/o Manjunatha Nilaya, Aged about 33 years, Near Sarakki Gurappa Reddy Colony, Church Street (End), Murugeshpalya, Bangalore.

.. Applicant.

(By Advocate Shri B.S.Umesh)

- Union of India,
 represented by its Secretary
 to Government of India,
 Ministry of Defence, Rakshana Bhavan,
 New Delhi.
- Principal, Army School, Abdul Hamid Barrachs, (Old Baird Barrachs) K.Kamaraj Road, Bangalore-560 042.

.. Respondents.

(By Advocate Shri A.Santhosh Raj for R2)

ORDER

Hon'ble Mr. Justice P.K. Shyamsundar, Vice-Chairman:-

After the matter was heard for quite some time and upon being pointed out to the learned counsel for the applicant that we may lack jurisdiction in this matter concerning an employee of an Army School established under the Societies Registration Act, he sought leave to withdraw this application to that the applicant may approach any other appropriate forum for relief. Accordingly we permit the applicant to withdraw this application with liberty reserved to him to approach any other appropriate forum before whom he can ventilate his grievances for relief.

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TRUE COPY

MEMBER(A)

VICE-CHAIRMAN.

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